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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Contempt Petition No. 78 of 2006
in Original Application No. 820 of 2005

Jabalpur, this the 9th day of January, 2007

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Sitaram Namdeo,
S/o. late Shri Rajaram Namdeo,
Aged about 23 years,
R/o. Quarter No. 66/5,
MES Colony at MTR, Cantt.
Sadar, Jabalpur, M.P.

Petitioner

(By Advocate – None)

V e r s u s

Rash Pal Singh,
The Garrison Engineer
(West), Military Engineering
Services, Supply Deptt. Jabalpur,
M.P.

Respondents

(By Advocate – Shri A.P. Khare)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

The learned counsel for the respondents has stated at bar that the order of the Tribunal in Original Application No. 820 of 2005 has already been complied with and a detailed and reasoned order has been passed on 13th July, 2006. A copy of the aforesaid order has been produced for our perusal.

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2. In view of this submission, we find that there is no willful disobedience of the Tribunal's order and the contempt petition is dismissed. Notices issued are discharged.

A. K. Gaur
(A.K. Gaur)
Judicial Member

Gaurat
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....
परिविवाही अधिकारी, जबलपुर

- (1) संविद, जबलपुर अधिकारी, जबलपुर
- (2) उपाधीन अधिकारी, जबलपुर
- (3) प्रवासी अधिकारी, जबलपुर
- (4) विवाही अधिकारी, जबलपुर

संविद एवं अलार्यक कार्यालयी हैं

P. P. Chaturvedi (D2)
A P Khatre (D3)

*Issued
on 12-1-07*

10/1/07
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